

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2319
TO BE ANSWERED ON 04.08.2025**

LABOUR COURTS AND INDUSTRIAL TRIBUNALS

**2319. SHRI G LAKSHMINARAYANA:
SHRI APPALANAIDU KALISETTI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the total number of Labour Courts and Industrial Tribunals established by the Central or State Governments functioning in the country, along with their locations;**
- (b) the details of the number of industrial dispute cases pending before each of these Courts and Tribunals during the last five years, year-wise;**
- (c) the details of the number of cases pending for disposal beyond their prescribed timelimit, tribunal and year-wise;**
- (d) the details of the sanctioned staff strength for each Labour Court and Industrial Tribunal, post-wise along with their current status of the staff and duration of their vacancies;**
- (e) the details of the funds allocated, released and utilised for infrastructure development, modernisation, digitisation and service delivery improvement of these Courts and Tribunals during the last five years; and**
- (f) whether there is any proposal to establish a Central Government Industrial Tribunal-cum-Labour Court in Andhra Pradesh and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): There are 22 Central Government Industrial Tribunals-cum-Labour Courts (CGIT-cum-LCs) under administrative control of the Central Government. List of the same is attached as Annexure-I.

(b): Information is attached as Annexure-II.

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(c): Information is attached as Annexure- III.

(d): Information is attached as Annexure- IV.

(e): Information is attached as Annexure- V.

(f): Currently, there is no proposal to establish a Central Government Industrial Tribunal-cum-Labour Court in Andhra Pradesh.

Annexure referred to in reply to part (a) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kalisetti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) Location are as under:

S. No.	Name of the CGIT-cum-LCs/NITs	Location
1	Ahmedabad	Gujarat
2	Asansol	West Bengal
3	Bangalore	Karnataka
4	Bhubaneswar	Odisha
5	Chandigarh-I	Chandigarh
6	Chandigarh-II	
7	Chennai	Tamil Nadu
8	Dhanbad-I	Jharkhand
9	Dhanbad-II	
10	Ernakulam	Kerala
11	Guwahati	Assam
12	Hyderabad	Telangana
13	Jabalpur	Madhya Pradesh
14	Jaipur	Rajasthan
15	Kanpur	Uttar Pradesh
16	Kolkata(NIT)	West Bengal
17	Lucknow	Uttar Pradesh
18	Mumbai-I(NIT)	Maharashtra
19	Mumbai-II	
20	Nagpur	
21	New Delhi-I	Delhi
22	New Delhi-II	

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2020, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 31 st December,2020	Pending as on 31 st December,2020
1	Ahmedabad	1587	749
2	Asansol	333	38
3	Bangalore	209	360
4	Bhubaneswar	462	324
5	Chandigarh-I	904	142
6	Chandigarh-II	656	164
7	Chennai	379	158
8	Dhanbad-I	836	66
9	Dhanbad-II	753	23
10	Ernakulam	226	74
11	Guwahati	43	2
12	Hyderabad	1011	120
13	Jabalpur	1077	119
14	Jaipur	478	38
15	Kanpur	1084	161
16	Kolkata (NIT)	423	78
17	Lucknow	560	58
18	Mumbai-I (NIT)	305	408
19	Mumbai-II	530	531
20	Nagpur	420	139
21	New Delhi-I	1429	2931
22	New Delhi-II	1141	34

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2021, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 31 st December,2021	Pending as on 31 st December,2021
1	Ahmedabad	1622	688
2	Asansol	363	40
3	Bangalore	226	391
4	Bhubaneswar	537	339
5	Chandigarh-I	960	239
6	Chandigarh-II	647	199
7	Chennai	415	163
8	Dhanbad-I	779	79
9	Dhanbad-II	766	24
10	Ernakulam	232	59
11	Guwahati	46	4
12	Hyderabad	1098	121
13	Jabalpur	1040	50
14	Jaipur	508	38
15	Kanpur	1123	173
16	Kolkata (NIT)	443	81
17	Lucknow	568	57
18	Mumbai-I (NIT)	310	352
19	Mumbai-II	531	560
20	Nagpur	430	68
21	New Delhi-I	1604	4662
22	New Delhi-II	1424	44

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Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2022, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 31 st December,2022	Pending as on 31 st December,2022
1	Ahmedabad	1652	690
2	Asansol	393	37
3	Bangalore	256	449
4	Bhubaneswar	587	358
5	Chandigarh-I	971	273
6	Chandigarh-II	627	260
7	Chennai	474	167
8	Dhanbad-I	701	104
9	Dhanbad-II	653	24
10	Ernakulam	264	51
11	Guwahati	63	5
12	Hyderabad	1184	123
13	Jabalpur	857	67
14	Jaipur	498	41
15	Kanpur	1125	167
16	Kolkata (NIT)	480	102
17	Lucknow	575	60
18	Mumbai-I (NIT)	321	366
19	Mumbai-II	554	584
20	Nagpur	474	73
21	New Delhi-I	1801	6835
22	New Delhi-II	1570	42

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2023, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 31 st December,2023	Pending as on 31 st December, 2023
1	Ahmedabad	1611	665
2	Asansol	328	10
3	Bangalore	309	404
4	Bhubaneswar	601	354
5	Chandigarh-I	805	231
6	Chandigarh-II	650	229
7	Chennai	469	165
8	Dhanbad-I	742	103
9	Dhanbad-II	628	26
10	Ernakulam	308	66
11	Guwahati	84	5
12	Hyderabad	1091	118
13	Jabalpur	945	86
14	Jaipur	500	41
15	Kanpur	1048	178
16	Kolkata (NIT)	357	87
17	Lucknow	584	65
18	Mumbai-I (NIT)	335	329
19	Mumbai-II	605	608
20	Nagpur	521	78
21	New Delhi-I	2088	8058
22	New Delhi-II	1546	38

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2024, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 31 st December, 2024	Pending as on 31 st December, 2024
1	Ahmedabad	1608	671
2	Asansol	259	9
3	Bangalore	385	414
4	Bhubaneswar	635	370
5	Chandigarh-I	743	385
6	Chandigarh-II	640	226
7	Chennai	583	167
8	Dhanbad-I	813	109
9	Dhanbad-II	656	26
10	Ernakulam	367	68
11	Guwahati	95	21
12	Hyderabad	897	115
13	Jabalpur	703	81
14	Jaipur	453	36
15	Kanpur	1068	179
16	Kolkata (NIT)	252	81
17	Lucknow	533	59
18	Mumbai-I (NIT)	358	337
19	Mumbai-II	641	612
20	Nagpur	553	85
21	New Delhi-I	2410	7048
22	New Delhi-II	1267	36

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Calendar year-2025, Case pendency under ID Act, 1947

S. No.	Name of the CGIT-cum-LC/NIT	CASES	APPLICATIONS
		Pending as on 30 th June, 2025	Pending as on 30 th June, 2025
1	Ahmedabad	1631	671
2	Asansol	193	8
3	Bangalore	765	72
4	Bhubaneswar	636	372
5	Chandigarh-I	676	224
6	Chandigarh-II	613	194
7	Chennai	630	169
8	Dhanbad-I	710	106
9	Dhanbad-II	664	26
10	Ernakulam	360	67
11	Guwahati	86	21
12	Hyderabad	967	115
13	Jabalpur	644	73
14	Jaipur	451	34
15	Kanpur	1083	172
16	Kolkata (NIT)	235	88
17	Lucknow	507	59
18	Mumbai-I (NIT)	361	338
19	Mumbai-II	678	607
20	Nagpur	419	145
21	New Delhi-I	2450	7048
22	New Delhi-II	1203	35

Annexure referred to in reply to part (c) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kaliseti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Case and applications under ID Act pending for more than 3 months									
	As on 01.01.2020			As on 01.01.2021			As on 01.01.2022		
Name of CGIT	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total
Ahmedabad	1480	748	2228	1584	749	2333	1599	688	2287
Asansol	310	36	346	333	38	371	363	40	403
Bangalore	209	360	569	226	391	617	256	449	705
Bhubaneswar	455	302	757	458	313	771	519	339	858
Chandigarh-I	868	135	1003	894	141	1035	960	234	1194
Chandigarh-II	645	108	753	656	164	820	647	199	846
Chennai	357	147	504	379	158	537	415	163	578
Dhanbad-I	822	64	886	836	66	902	779	79	858
Dhanbad-II	744	23	767	788	23	811	766	22	788
Ernakulam	214	60	274	226	74	300	232	59	291
Guwahati	32	1	33	43	2	45	46	4	50

Case and applications under ID Act pending for more than 3 months									
	As on 01.01.2020			As on 01.01.2021			As on 01.01.2022		
Name of CGIT	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total
Hyderabad	1064	113	1177	1100	114	1214	1188	115	1303
Jabalpur	939	94	1033	977	114	1091	942	43	985
Jaipur	482	40	522	477	39	516	516	37	553
Kanpur	1030	162	1192	1084	161	1245	1123	173	1296
Kolkata	415	81	496	423	78	501	443	81	524
Lucknow	595	65	660	560	58	618	568	57	625
Mumbai-I	300	394	694	305	408	713	310	352	662
Mumbai-II	524	528	1052	526	553	1079	547	578	1125
Nagpur	420	139	559	430	68	498	474	73	547
New Delhi-I	1384	2712	4096	1429	2931	4360	1604	4662	6266
New Delhi-II	946	34	980	1083	34	1117	1320	42	1362

Annexure referred to in reply to part (c) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kalisetti, Hon'ble MPs on Labour Courts and Industrial Tribunals

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise case pendency statement for year (2020-25)

Case and applications under ID Act pending for more than 3 months									
	As on 01.01.2023			As on 01.01.2024			As on 01.01.2025		
Name of CGIT	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total
Ahmedabad	1606	689	2295	1596	663	2259	1601	671	2272
Asansol	406	24	430	328	10	338	259	9	268
Bangalore	309	404	713	385	414	799	442	435	877
Bhubaneswar	571	337	908	588	348	936	602	357	959
Chandigarh-I	944	240	1184	796	227	1023	741	309	1050
Chandigarh-II	627	260	887	650	229	879	640	226	866
Chennai	474	167	641	469	165	634	583	167	750
Dhanbad-I	701	104	805	742	103	845	813	109	922
Dhanbad-II	653	24	677	628	26	654	656	26	682
Ernakulam	264	51	315	308	66	374	367	68	435
Guwahati	63	5	68	84	5	89	95	21	116
Hyderabad	1261	115	1376	1170	109	1279	936	109	1045

Case and applications under ID Act pending for more than 3 months									
	As on 01.01.2023			As on 01.01.2024			As on 01.01.2025		
Name of CGIT	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total	Cases under ID Act	Applications under ID Act	Total
Jabalpur	764	6	770	822	59	881	598	63	661
Jaipur	499	40	539	507	41	548	461	38	499
Kanpur	1125	167	1292	1048	178	1226	1068	179	1247
Kolkata	480	102	582	357	87	444	252	81	333
Lucknow	575	60	635	584	65	649	533	59	592
Mumbai-I	321	366	687	335	329	664	358	337	695
Mumbai-II	572	604	1176	572	604	1176	631	603	1234
Nagpur	521	78	599	557	152	709	419	145	564
New Delhi-I	1801	6835	8636	2088	8058	10146	2410	7048	9458
New Delhi-II	1512	41	1553	1537	38	1575	1261	31	1292

Annexure-IV

Annexure referred to in reply to part (d) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kalisetti, Hon'ble MPs on Central Government Industrial Tribunals.

Central Government Industrial Tribunals-cum-Labour Courts/National Industrial Tribunals (CGITs-cum-LCs/NITs) wise sanctioned strength Presiding Officers as on 31.07.2025

S. No.	Name of the CGIT-cum-LCs/NITs	Name of the incumbent/if vacant, link officer	
1	Asansol	Filled up	
2	Bangalore	Filled up	
3	Bhubaneswar	Filled up	
4	Chandigarh-I	Filled up	
5	Chandigarh-II	Filled up	
6	Chennai	Filled up	
7	Dhanbad-I	Filled up	
8	Hyderabad	Filled up	
9	Jabalpur	Filled up	
10	Jaipur	Filled up	
11	Lucknow	Filled up	
12	Nagpur	Filled up	
13	New Delhi-II	Filled up	
14	Mumbai-II	Filled up	
15	Ahmedabad	Vacant	
16	Dhanbad-II	Vacant	

17	Ernakulam	Vacant	Filled on additional charge basis
18	Guwahati	Vacant	
19	Kanpur	Vacant	
20	Kolkata (NIT)	Vacant	
21	Mumbai-I (NIT)	Vacant	
22	New Delhi-I	Vacant	

A Search-cum-Selection Committee (SCSC) under the chairpersonship of a Judge of Supreme Court of India has been constituted for recommending suitable candidates for the vacant post of Presiding Officers in CGIT-cum-LCs/NITs and the selection process is currently ongoing.

Central Government Industrial Tribunal –cum-Labour Courts (CGIT-cum-LC) wise sanctioned strength of staff

Sr. No.	CGIT	Secretary to court		Personal Assistant		Upper Division Clerk		Lower Division Clerk		Multitasking Staff	
		No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant
1	Ahmedabad	1	1	1	1	1	1	1	0	0	0
2	Asansol	1	0	1	1	1	0	2	0	5	1
3	Bangalore	1	0	1	1	1	0	2	0	3	0
4	Bhubaneswar	1	0	1	0	1	1	2	0	5	3
5	Chandigarh-I	1	1	1	1	1	1	2	0	4	0
6	Chandigarh-II	1	1	1	1	1	1	1	0	0	0
7	Chennai	1	0	1	1	1	0	2	1	5	1
8	Delhi-I	1	0	1	0	1	1	2	1	4	1
9	Delhi-II	1	0	1	0	1	1	1	0	0	0
10	Dhanbad-I	1	0	1	1	1	0	2	0	5	0
11	Dhanbad-II	1	1	1	1	1	0	2	2	5	2
12	Ernakulam	1	0	1	1	1	0	1	1	0	0
13	Guwahati	1	0	1	1	1	1	1	1	0	0
14	Hyderabad	1	0	1	0	1	1	2	0	5	3
15	Jabalpur	1	0	1	1	1	0	2	0	5	3
16	Jaipur	1	0	1	1	1	0	2	1	5	1
17	Kanpur	1	1	1	1	1	1	2	1	4	2

Sr. No.	CGIT	Secretary to court		Personal Assistant		Upper Division Clerk		Lower Division Clerk		Multitasking Staff	
		No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant	No. of post sanctioned	No. of posts vacant
18	Kolkata	1	0	1	1	1	0	2	1	5	1
19	Lucknow	1	0	1	1	1	1	2	1	5	3
20	Mumbai-I	1	0	1	0	1	1	2	0	4	1
21	Mumbai-II	1	0	1	0	1	0	2	0	3	0
22	Nagpur	1	0	1	1	1	0	2	0	5	0

Requisition for the vacant post of Personal Assistant, Lower Division Clerk and Multi Tasking Staff are reported to Staff Selection Commission and the selection process is currently underway. The post of Secretary to the Court and Upper Division Clerk are promotion post and they are filled on availability of suitable candidates in the feeder grade.

Annexure-V

Annexure referred to in reply to part (e) of Lok Sabha unstarred question No. 2319 for 04.08.2025 raised by Shri G Lakshminarayana and Shri Appalanaidu Kalisetti, Hon'ble MPs on Central Government Industrial Tribunals

Central Government Industrial Tribunal- cum-Labour Courts (CGIT-cum-LC) wise Budget Estimates, Revised Estimates and Actual Expenditure for Financial Year (From 2020-21 to 2024-25)

(In Rupees)

SL. No.	Year	Budget Estimates	Revised Estimates	Actual Expenditure
1	2020-21	16,00,00,000	16,00,00,000	12,94,36,000
2	2021-22	14,00,00,000	13,73,00,000	12,87,18,000
3	2022-23	15,27,00,000	15,19,00,000	15,14,11,000
4	2023-24	16,50,00,000	20,64,00,000	16,18,88,000
5	2024-25	21,12,00,000	19,07,00,000	16,44,63,000
